




(27)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/191/2016
NAME OF THE PETITIONER(S) : Emirates Trading Agency LLC
NAME OF THE RESPONDENT(S) : M/s ETA engineering Ltd
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	S. Aravindan Counsel for Petitioner	Counsel for Petitioner for Exemption & Amends	
2.	PAWAN JIABAKH for GOUTHAM	Counsel for R1, 3, 4	
3.)	Vishnu Mohan	Counsel for R1, 5 & 6	

ORDER

Counsels for both the parties are present and prayed for adjournment. At request, matter is adjourned. Put up on 07.02.2018 at 10.30 A.M.

-sel-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk